

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1323 OF 2007
BEFORE THE REGISTRAR S.G. SHAH

SYED AHMED

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With office report)

Date: 04/02/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Mahale,Adv.

For Respondent(s)

Ms. Rashmi Nandakumar, Adv.
Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following
ORDER

Nobody is present for the appellant.

Learned Advocate Ms. Rashmi Nandakumar appearing on behalf of Ms.

Anitha Shenoy, Advocate-on-Record for the respondent states that they do not have to file counter affidavit or additional documents. Registry has to take appropriate steps as per Rules.

va

(S.G.SHAH)
Registrar